Sl. No.	Scheme	Funds allotted (₹ in lacs)
7.	Social Welfare	1.99
8.	NRDWP	46.75
9.	BADP	104.61
10.	MIDH	3.07
11.	MPLAD	8.75

## Working of DILRMP

2034. SHRIMATI SASIKALA PUSHPA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the extent of land records that were computerized under the Digital India Land Record Modernization Programme-(DILRMP);
  - (b) the details of funds given to Tamil Nadu for this purpose;
- (c) whether Government would be able to cover all districts in the country within the stipulated time;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (e) National Land Records Modernization Programme (NLRMP) was approved from 2008-09 up to the end of 12th Plan Period (2016-17).

NLRMP has been revamped under Digital India Initiative as Digital India Land Records Modernization Programme (DILRMP), as a Central Sector Scheme with 100% Central Grant with effect from 01st April, 2016.

Under the DILRMP the following activities are inter alia being undertaken:

- (i) Computerisation of record of rights (textual);
- (ii) Digitization of cadastral maps (spatial);
- (iii) Integration of record of rights and cadastral maps (i.e. integration of textual and spatial data);
- (iv) Computerisation of Registration;

(v) Integration of registration with land records (i.e. integration of the two process of registration and updation of land records);

So far one more components have been sanctioned under DILRMP in 457 districts. Details of present status of the programme are given in Statement (See below).

From 2008-09 to 2016-17 (upto 10-03-2017) an amount of ₹ 1299.28 crore has been released. An amount of ₹ 32.01 crore has been released to Tamil Nadu State under NLRMP/DILRMP since 2008-09.

The proposed budgetary allocation (proposed BE) for 2017-18 is ₹ 150 crore.

DILRMP envisages to assist the States to evolve an appropriate integrated land information management system that would inter alia improve real-time information on land, benefit landholders and cultivators, help in optimizing use of land resources and assist in policy/planning.

Statement

Details of State/UT-wise Status of Digital India Land Records Modernization

Programme

Sl.	No. States/UTs		Computerisation	Digitisation of	Integration	Conne-	**	
		sanctioned /	of Record of	Cadastral MAPs/	of Record	ctivity	uter-	grat-
		Total Districts	Rights (No. of Villages)	FMBs/Tippans (No.)	of Rights (textual) and Cadastral	bet- ween Rev- enue	isation of Regi- stra-	of
				MAPs	Offices	ti on	tion	
					(spatial)	(No. of	(No.	and
					(No. of	Tehsils)	of	Land
					Villages)		SROs)	Rec-
					(Started/			or ds
					Ongoing)			(No.
							of	SROs
20							Тє	hsils)
1	2	3	4	5	6	7	8	9
1.	Andaman and Nicobar	1/3	205(98.09%)	184(13.07%)	91(43.54%)	3	5	1
2.	Andhra Pradesh	13/13	17065(97.16%)	178710(56.59%)	341(1.94%)	291	291	291
3.	Arunachal Pradesh	3/19	0(0%)		0	0	0	0

1	2	3	4	5	6	7	8	9
4.	Assam	26/34	13925(52%)	13417(99.93%)	13417 (50.11%)	0	0	0
5.	Bihar	38/38	30114(64.84%)	70511(99.67%)	1(0%)	3	122	9
6.	Chandigarh	1/1	6(37.5%)	0	0	0	0	
7.	Chhattisgarh	13/27	18869(92.57%)	41973(92.38%)	18234(89.46%)	0	2	0
8.	Dadra and Nagar Haveli	1/1	72(100%)	2271(100%)	0	1	1	1
9.	Daman and Di	u 2/2	22(78.57%)	0	0	1	1	0
10.	Goa	2/3	1(0.24%)	0	1(0.24%)	0	7	0
11.	Gujarat	32/33	14693(79.1%)	126459 (16.37%)	3930(21.16%)	287	287	287
12.	Haryana	21/21	6583(92.88%)	51512(91.83%)	0	112	114	114
13.	Himachal Pradesh	12/12	20675(99.91%)	140239(99.8%)	7096(34.29%)	123	123	123
14.	Jammu and Kashmir	12/22	528(9.21%)	0	0	0	0	
15.	Jharkhan d	20/24	14175(43.28%)	28188(64.71%)	353(1.08%)	42	42	42
16.	Karnataka	6/30	29523(100%)	Ö	0	0	0	
17.	Kerala	11/14	735(43.91%)	98793(94.48%)	0	311	314	312
18.	Lakshadweep	1/1	24(100%)	0	0	0	0 1	
19.	Madhya Pradesh	27/51	54634(99.21%)	1 1 1653(97.77%)	47795(86.79%)	233	233	
20.	Maharashtra	34/36	44331(98.83%)	179534(3.64%)	0	505	512	511
21.	Manipur	4/9	255(9.39%)		0	0	0	0
22.	Meghalaya	5/11	0(0%)		0	0	1	0
23.	Mizoram	3/8	0(0%)		0	0	0	0
24.	Nagaland	9/12	0(0%)		0	0	0	
25.	NCT of Delhi	1/11	0(0%)		0	21	21	0
26.	Odisha	30/30	51678(100%)	115284(100%)	51677(100%)	0	1	0
27.	Puducherry	2/2	127(97.69%)	14044(100%)	0	0	10	0
28.	Punjab	5/22	12042(93.39%)	13080(90.92%)	0	13	27	14
29.	Rajasthan	11/33	46328(96.68%)	6332(6.39%)	8(0.02%)	1.5	177	9

278 Written Answers to [RAJYA SABHA] Unstarred Questions

Note: Status based on information entered by the States/UTs on the central MIS portal.

There are certain evident inconsistencies/incongruities in the data. The information is also not up-to-date.

The issues are being taken up with the State Governments / UT Administrations for ensuring error-free updated information in real-time on continuing basis.

## Delay in construction of rural roads in Himachal Pradesh

2035. SHRI P. BHATTACHARYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether construction work of roads in Himachal Pradesh is lagging behind their schedule under PMGSY/NABARD assisted scheme;
  - (b) if so, the details thereof, road-wise and the reasons for the delay; and
- (c) the status of link road Jangla Nandla, Jalwari-Kailu and Thana Dhauldhar in Shimla district of Himachal Pradesh and by when these projects would be taken up for construction?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Since inception of PMGSY, 2545 number of works have been sanctioned to Himachal Pradesh, out of which 2267 works have been completed. Hence 278 works are incomplete. The main reason for these road works remaining incomplete are non receipt of clearance from Environment & Forest Department regarding portion